of TV programmes with other countries as well and if so, which are they?

SHRI I. K. GUJRAL: We have exchange agreements with quite a few countries, and we signed the latest one yesterday with the GDR also. If my hon, friend wishes, I can give him the full list. We have got a fairly long list and we are trying to extend it further, because ultimately we feel that the exchange of programmes on mass media are useful in both the countries and also in the countries with which we make agreements.

SHRI P. G. MAVALANKAR: May I know from the hon. Minister the exact or specific nature of these various exchange programmes which he is going to have on an exchange basis between India and Malaysia, and further, whether such exchange programmes are also going to be extended to other countries in South-East Asia?

SHRI I. K. GUJRAL: I shall give one example. In 1972 we had two films on the TV from Malaysia, namely Dances of Malaysia and Malaysian music. And Malaysian TV had from us a musical item called Madhushala which was broadcast on their TV in their programme "Dances of the World", which we had produced here.

We are keen to extend this to as many countries as we possibly can. At the moment, we are discussing this matter with a few countries, and we are keen that particularly with our neighbouring countries, we should have these exchange programmes, but more than that, my hon. friend may be interested in knowing that we are very keen about exchange of news particularly, not only on the radio and TV but also in newspapers, because our present system in Asia and Africa is such that between our country and those countries, there is very little exchange of news, and it is all channelised through the international news agencies, which is not to our satisfaction.

Schemes to Improve Per Capita Consumption Level of Poor People

+ †*237. SHRI G. Y. KRISHNAN: SHRI C. K. JAFFER SHARIEF:

Will the Minister of PLANNING be pleased to state:

(a) whether Government have chalked out any plan for the improvement of the lot of the poor so far as the per capita consumption is concerned;

(b) if so, broad outlines of the Plan and when this plan would come into force; and

(c) whether Government had taken certain measures in the Fourth Five Year Plan in this direction?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) and (b). Yes, Sir. The document on Approach to the Fifth Plan indicates the broad outlines of the strategy and measures that are proposed to be followed in the Fifth Plan which will come into force from April 1, 1974 to help increase the average per capita consumption level of the poorer sections.

(c) Besides the general development programmes, various schemes specially for the benefit of the poorer sections such as the development agencies for small farmers, marginal farmers and landless labourers, the rural works programme for drought prone areas, special programmes for rural and the educated unemployed and special programmes for the scheduled castes and tribes have been taken up during the Fourth Five Year Plan.

SHRI G. Y. KRISHNAN: What is the amount which has been allotted to such schemes?

SHRI MOHAN DHARIA: It is a very general question.

For the rural crash employment programme, an amount of Rs. 50 crores has been provided; for the droughtMARCH 7, 1973

prone areas, an amount of Rs. 20 crores has been provided; for the special employment programme an amount of Rs. 125 crores has been provided. In the current budget, along with these sums, an additional amount of Rs. 100 crores has been provided for providing jobs to 5 lakh educated unemployed.

SHRI BHAGWAT JHA AZAD: May I know whether for this programme, Government have classified the population according to *per capita* consumption like 30 paise and 60 paise per day? If that be so, what is the present consumption level and how do Government propose under this strategy to increase it and by how much?

SHRI MOHAN DHARIA: In our Approach to the Fifth Plan document, we have indicated those levels and with this effort, by 1978-79, we would like to increase per capita consumption to Rs. 36.64 per month in rural areas, an increase of 60 per cent and to Rs. 39.60 per month in urban areas, which will be an increase of 50 per cent.

SHRI BHAGWAT JHA AZAD: What is the present level?

SHRI MOHAN DHARIA: We have indicated it in the Approach document.

श्वी हुकम चन्द कछवाय ः मंत्री महोदय ने कुछ ग्रांकड़े दिए हैं कि पांचवी पंच-वर्षीय योजना में गांवों में रोजगार देने के लिए 50 करोड़ रुपए ग्रीर विशेष रोजगार कार्यक्रम के लिए 125 करोड़ रुपए रखे गए हैं ग्रीर इसके ग्रतिरिक्त सूखाग्रस्त क्षत्रों के विकास के लिए भी रुपया रखा गया है। केन्द्रीय सरकार ने पहले भी इस के लिए रुपया रखा था लेकिन राज्य सरकारों द्वारा उस का उपयोग नहीं किया गया था उसको ठीक प्रकार से खर्च नहीं किया गया । मैं यह जानना चाहता हूं कि यह पैसा ठीक प्रकार से खर्च हो ग्रीर प्रतिव्यक्ति उपभोग स्तर बढ़े, उसके लिए कौन सी विशेष योजना बनाई गई है। मंत्री महोदय ने रोजगार देने की योजना का उल्लेख किया है। क्या वह उस का ब्यौरा बताने की क्रुपा करेंगे? गुजरात श्रौर मध्य प्रदेग में तेरह पैसे पचास पैसे तक प्रति व्यक्ति को मिलता है।

योजनामंत्री (श्री डी॰ पी॰ धर): ग्रनारेबल मेम्बर काहुकम हैकि यह पैसा ठीक प्रकार से खर्च होना चाहिए । मैं विश्वास दिलाता हूं कि यह पैसा बिल्कुल ठीक तरह से खर्च होगा ।

श्री हुकम चन्द कछवाय ः ग्रघ्यक्ष महोदय, मैंने पूछा है कि जो रोजगार सम्बन्धी योजना बनाई गई है, उसका ब्यौरा क्या है। इस का उत्तर नहीं दिया गया है।

भ्रष्यक्ष महोदयः जो भी योजना है, मिनिस्टर साहब उस को माननीय सदस्य के पास भेज दें।

श्वी डी॰ पी॰ धरः इस बारे में जो स्कीमें हैं, मैं ग्रानरेबल मेम्बर को उन की पूरी फेहरिस्त दे दुंगा ।

WRITTEN ANSWERS TO QUESTIONS

Currency Notes of Rs. 20,000 Stolen from Post Office, 'Tilak Nagar. Delhi

222. SHRI S. M. BANERJEE: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether currency notes amounting to Rs. 20,000 were reported stolen from a Post Office in Tilak Nagar, Delhi in February, 1973,

(b) whether any inquiry has been made in this regard; and

(c) if so, with what results?

THE MINISTER OF COMMUNICA-TIONS (SHRI H, N. BAHUGUNA). (a) Yes, Sir. The amount involved is Rs. 19,935.07;

(b) and (c). The case is under police investigation.